NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP (IB) No.10/Chd/Hry/2017.

In the matter of:

SRS Modern Sales Ltd.

....Corporate Debtor/Applicant.

Present:

Mr.Rakesh Kumar, Advocate for the Corporate

Debtor/Applicant.

A few matters under the IB Code, 2016 have been heard today, which consumed a lot of time. Since there are holidays w.e.f. 08.04.2017 to 16.04.2017, the case is adjourned to 17.04.2017 for arguments.

(Justice R.P.Nagrath) Member (Judicial)

(Deepa Krishan) Member (Technical).

April 06, 2017.